

THE HIGH COURT OF ORISSA: CUTTACK

NOTIFICATION

No.X-05/2013/R/.....859.....Dated...19-07-2021

In exercise of the powers conferred u/s-4(1) of the Sexual Harassment of Women at Work Place (Prevention, Prohibition & Redressal) Act, 2013, Hon'ble the Chief Justice has been pleased to re-constitute the Internal Complaints Committee (Sexual Harassment Committee) with following Members:-

- | | |
|---------------------------------------|---------------------|
| 1. Hon'ble Miss Justice Savitri Ratho | ..Presiding Officer |
| 2. Ms. Saswata Patnaik, Advocate | ..Member |
| 3. Director, Odisha Judicial Academy | ..Member |
| 4. Smt. Nibedita Mishra, A.S.R & O.C | ..Member |
| Registrar (Vigilance) | ..Convenor |

By order of the Chief Justice


REGISTRAR (VIGILANCE)

Memo No. 8170 (5) Dtd: 19/07/2021
X-05/2013

Copy forwarded to the

1. Secretary to Hon'ble Miss Justice Savitri Ratho
2. Ms. Saswata Patnaik, Advocate, Plot No.4B-1408, Sector-9, CDA, Near J.J. Mohanty Park, Cuttack-14
3. Director, Odisha Judicial Academy, Cuttack
4. Ms. Nibedita Mishra, ASR & Oath Commissioner
5. The Registrar (Vigilance)
for information.


SPECIAL OFFICER (SPECIAL CELL)

Memo No. 8171 (50) Dtd: 19/07/2021
X-05/2013

Copy forwarded to the

1. All Officers of the Court.
2. Joint Registrar-cum- Principal Secretary to Hon'ble the Chief Justice
3. Sr. Secretaries/Secretaries/P.As attached to Hon'ble Judges to place before Their Lordships.
4. All Superintendents/Section Officers of the Court.
5. The Technical Director, NIC to upload this Notification in the Official website of this Court.
6. Notice Board of the Court.
for information.


SPECIAL OFFICER (SPECIAL CELL)

Memo No. 8172 (4) Dtd: 19/07/2021
X-05/2013

Copy forwarded to the

1. The Advocate General, Odisha, Cuttack
2. The Chairman, Odisha State Bar Council, Cuttack
3. The President/Secretary, Orissa High Court Bar Association, Cuttack
for information.

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16.7.21

SPECIAL OFFICER (SPECIAL CELL)